

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.9 - IA/1000(AHM)2024
In
C.P.(IB)/202(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank Of India

.....Applicant

V/s

Nanjibhai Ranabhai Khamal

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/RP

:None

For the State Bank of India

:Ms. Dharmishta Raval, Advocate

ORDER
(Hybrid Mode)

IA/1000(AHM)2024

Despite repeated calls, no one appears for the Applicant/RP to press this application.

However, in the interest of justice, re-list on 09.08.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)